

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:2360
ANSWERED ON:28.03.2012
INTRODUCTION OF E-GOVERNANCE
Maadam Shri Vikrambhai Arjanbhai

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the All India Council for Technical Education (AICTE) has withdrawn the powers given to the States for processing of applications for grant of approval for new polytechnics and extension of courses;

(b) if so, the details thereof;

(c) whether the regulatory body AICTE has decided to introduce a system of e-governance in its approval process for diploma and PG Diploma level institutions to ensure transparency and swiftness in decision making; and

(d) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT(Dr. D. PURANDESWARI)

(a) & (b): Yes, Sir. In exercise of power conferred under section 10(k) of the All India Council for Technical Education Act, 1987 (52 of 1987) the Council in its meeting held on 24 November 2010 deliberated on the issue of delegation of power to the State Government for the processing of the applications of granting approval for diploma programme and decided to withdraw the powers delegated by AICTE vide letter No. 711-005/GDIP/ET/2002 dated Feb. 2, 2002 for delegation of power to State Government for processing application for polytechnic colleges.

The Council took a note of the wide gap between number of Degree Level Technical Institution and Polytechnics and felt need for promotion of polytechnic education in the Country. It was decided that as AICTE has introduced a system of e-governance in its approval process in order to ensure utmost transparency and swiftness in decision making for Degree level Technical Institutions similar platform will be used for granting approvals to polytechnics.

The Council approved the proposal to withdraw the delegation of powers to the State Government for the processing of the applications for grant of approval to new polytechnics and extension of approvals/ variation in intake/ new courses to the existing of diploma institute and the same to be processed by AICTE through on line submission of applications adopting the similar process of e-governance as employed for granting approval to degree level institutions.

(c) & (d): Yes, sir. AICTE had introduced e-governance system in its approval process for PG diploma level institutions since 2010 & diploma from 2011. E-Governance system introduced as per AICTE regulations December, 2010.